

NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)

CAUSE LIST
Central Zonal Bench
SuchnaBhawan,IIIrdFloor, Arera Hills

Date: 29th March, 2016

TIME:10.30 hrs. to 13.15 hrs.
14.00 hrs. to 16.00 hrs.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER
HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR ADMISSION				
1.	Original Application No. 49/2015(CZ) (M.A. No.210/16)	Kailash Prajapati & 5 Ors. Vs. Nepa Limited, Neapanagar & 8 Ors.	Mr. Manoj Kumar Agarwal, Adv. Mrs. Anita Agarwal, Adv.	
FOR HEARING				
2.	Original Application No. 30/2015(CZ) (M.A. No.470/15) (M.A. No.471/15) (M.A. No.588/15) (M.A. No.741/15) (M.A. No.35/16)	P.C.Sharma Vs. M/S Proctor and Gamble Home Product Ltd. & 8 Ors.	Mr. Ayush Dev Bajpai, Adv. Mr. Vivek Agarwal Adv. Mr. Ajay Gupta Adv. Mr. Ravikant Patidar, Adv. Mr. Sachin K. Verma, Adv.	
3.	Original Application No. 21/2013(CZ) (M.A.No.739/15) (M.A.No.792/15) (M.A.No.795/15) (M.A.No.844/15) (M.A.No.847/15) (M.A.No.855/15) (M.A.No.95/16)	Dr. Alankrita Mehra Vs. Union of India & 9 Ors.	Mr. Vivek Choudhary Adv. Mr. Rohit Sharma, Adv. Mr. Om.S.Shrivastava, Adv. for R-1 Mr. Sachin K. Verma, Adv. for R- 3,4,7,8,9,10 Mr. Vivek Agrawal, Adv. for R-5 Mr. Sandeep Singh Adv. for CPCB Ms. Parul Bhadoria, Adv. for R-6 Mr. Dharmveer Sharma Adv. for Intervener Mr. Deepesh Joshi, Adv. Mr. Vijay Bahadur Singh Tomar, Adv. Mr. Ajay V. Gupta, Adv. Mr. Dharamveer Sharma, Adv. Mr. V.H.Vaswani, Adv. Mr. Ghanshayam, Adv. Mr. Ravikant Patidar, Adv. Mr. Nishith Tripathi, Adv. Mr. Mahavir Bhatnagar, Adv. Ms. Farzana Aziz, Adv.	
4.	Original Application No. 97/2015(CZ)	Mukesh Purve Vs. State Of M.P. & 4 Ors.	Mr. Shreyas Dharmadhikari, Adv. Mr. Shreyraj Saxena,Adv.	
5.	Original Application No. 35/2016(CZ)	Gram Panchayat (Kothiya) Vs. State of M.P. & 6 Ors.		
6.	Original	Gram Panchayat (Kothiya)	Mr. Shreyas Dharmadhikari,	

	Application No. 132/15(CZ)	Vs. State of M.P. & 6 Ors.	Adv. Mr. Shrey Raj Saxena, Adv. Mr. Sunil Kumar Bhargawa, Adv. Mr. Sachin K. Verma, Adv.	
7.	Original ApplicationNo. 143/2015(CZ) (M.A.No.06/16) (M.A.No.121/16)	Abhay Jain Vs. The Collector, Dist- Shivpuri & 2 Ors.	Mr. Abhay Jain, Applicant Mr. Sachin K. Verma, Adv.	
8.	Original Application No. 53/2015(CZ)	Vijay Tiwari Vs. President & The Chief Municipal Officer, Shivpuri (MP)	Mr. Vijay Tiwari, Adv. Mr. Saroj Kumar Verma, Adv. Mr. Arvind Verma, Adv.	
9.	Original Application No. 336/2014(CZ) (M.A.No.44/16) (M.A.No.54/16)	Mamta Devi Vs. State of M.P. & 6 Ors.	Mr. Shrey Raj Saxena Adv. Mr. Ayush Dev Bajpai Adv. Mr. Purushaindra Kaurav, Adv. Ms. Parul Bhadoria, Adv. Mr. Shantanoo Saxena, Adv.	
10.	Original Application No. 314/2014(THC) (M.A.No.76/16) (M.A.No.149/16) (M.A.No.150/16)	Smt. Foolwati Kol Vs. State of M.P. & 4 ors.	Mr. Kamlesh Dwivedi, Adv. Mr. Syed Sajid Ali Adv. Mr. Krishna Mohan Gupta Adv. Mr. Sachin K. Verma Adv. Mr. Ram Narayan Mishra Adv. Mr. Pulkit Godha, Adv. Mr. Ajay Gupta, Adv.	
FOR COMPLIANCE				
11.	Original Application No. 19/2015 (CZ) (M.A.No.761/15) (M.A.No.772/15) (M.A.No.782/15) (M.A.No.38/16) (M.A.No.37/16) (M.A.No.40/16) (M.A.No.111/16)	Shahpura Jan Jagran Evam Vikas Samiti, Bhopal Vs. Santosh Jain & 8 Ors.	Mr. Ajay Gupta Adv. Mr. Vijay Kumar Choudhary Adv. Mr. Om Shankar Shrivastava, Adv. Mr. Sachin K. Verma, Adv.	

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